

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 622
Appeal -879/59/ND/2019

IN THE MATTER OF:

M/s. Amrex Marketing Pvt. Ltd.

...APPLICANT

Vs

M/s. Universal Conveyor Beltings Ltd. and Ors.

...RESPONDENT

Section

U/s 59 of Comp. Act, 2013

Order delivered on 18.04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)

SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Applicant

:Adv. Niharika Ahluwalia and Adv. Arpit
Sharma

For the Respondent

:Adv. Goutham Shivshankar. Ms Pooja
Saigal, Ms Vanita Bhargava, Ms
Raddhika Khanna Tandon Advocates
Respondent no. 1-4.

ORDER

Ld. Counsel on behalf of the Petitioner, Ld. Counsel for the R1 to R4 and Ld. Counsel for the R6 are present. None appeared on behalf of the Vandana Meattle, therefore, notice be issued to her for appearance and reply if any. List the matter on **30.05.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)